

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:212  
ANSWERED ON:01.08.2011  
ROLE OF STATES IN PROMOTING TRADE  
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**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the roles assigned to State Governments in boosting trade including exports;
- (b) whether any guidelines exist in this regard;
- (c) if so, the details thereof;
- (d) whether Export Processing Zones (EPZs) have also been set up in different States; and
- (e) if so, the details thereof, State-wise and the number of EPZs in the country?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) (b) & (c): The role of the State Governments is critical from the point of view of boosting production of exportable surplus, providing the infrastructural facilities such as land, power, water, roads, connectivity, pollution control measures and a conducive regulatory environment for production of goods and services. It is, therefore, felt that coordinated efforts by the Central Government in cooperation with the State Governments are necessary for development of infrastructure for exports promotion. With a view to optimizing the utilization of resources and to achieve the objectives of export growth through a coordinated effort of the Central Government and the States, ASIDE Scheme has been drawn up. The guidelines of the ASIDE Scheme are annexed as Annexure-1.

(d) & (e): Since the SEZ Act 2005 and rules framed there under were notified in February, 2006, formal approval has been granted for setting up 585 SEZs out of which 381 have been notified. A total of 143 SEZs are already exporting. A statement showing state-wise distribution is annexed as Annexure-2.